\* \* \*

Date of Decision: 4.4.2003

OA 138/2003

Mahaveer Prasad, Pointsman at Sikar Railway Station r/o 119, Ward No.30, Vikas Colony, Samratpura, Sikar.

... Applicant

## Versus

- Union of India through General Manager, N.W.kailway, Power House Road, Jaipur.
- Divisional Railway Manager, N.W.Railway, Power House Road, Jaipur.
- Station Supdt., Railway, Railway Station, Sikar.
- 4. Shri Rampal Meena s/o Shri Jai Ram Meena, Waterman, Railway Station Bassi, Jaipur.

... Respondents

## CORAM:

HON'BLE MR.H.O.GJPTA, ADMINISTRATIVE MEMBER HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER

For the Applicant

... Mr.P.N.Jatti

For the Respondents

## ORDER (ORAL)

The applicant is aggrieved by the order dated 30.1.2003 (Ann.A/1), by which he, being seniormost ST candidate, has been superseded by another ST candidate junior to him, and has prayed for appropriate direction to the respondents to amend the impugned order (Ann.A/1) and place the applicant in the list of selected candidates in place of private respondent No.4 for appointment to the post of Ticket Collector in the pay scale of Rs.3050-4590, on various grounds stated in the OA.

- 2. Heard the learned counsel for the applicant. He submits that the applicant has made a representation dated 10.2.2003 (Ann.A,9) to respondent No.2, which has not yet been decided.
- 3. Without going into the merits of the case, we feel that the representation of the applicant be first decided by the respondents. In the circumstances, the OA is disposed of at the admission stage with a direction to the applicant to make a fresh representation to respondent No.2 alongwith a copy of this order within 15 days from today and by Speed Post to avoid delay. In that event, the respondent No.2 is directed to take a corrective action, if permissible under Rules, within



six weeks from the date of receipt of representation. In case he finds that the representation is devoid of merit, he shall dispose of the same within the said period through a speaking order.

(M.L.CHAUHAN)

MEMBER (J)

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(H.O.GUPTA)

MEMBER (A)